GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.3000 TO BE ANSWERED ON 06.08.2021

Urban Forest Management

3000. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken any steps regarding urban forest management and if so, the details thereof;
- (b) whether the Government has taken steps to encourage 'Miyawaki' technique of forests in urban spaces across the country and if so, the details thereof; and
- (c) the steps taken by the Government to increase the green cover in urban areas across Delhi?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) &(b) The Ministry of Environment, Forest and Climate Change has been making constant efforts towards forest management and improving forest and tree cover in the country including rural and urban areas. The Ministry encourages plantation in the country through programmes and schemes such as Nagar Van Yojana, School Nursery Yojana, Compensatory Afforestation Fund Management and Planning Authority (CAMPA), National Mission for a Green India (GIM), etc. which promotes urban forestry. Though, no specific steps have been taken to encourage Miyawaki technique, following steps have been taken to promote forest and tree cover in urban areas:
 - (i) The Ministry is implementing the Nagar Van Yojana (NVY) for creation of Nagar Van (city forest) in urban areas over a period of five years at a total estimated cost of Rs.415.00 crore under the National Fund of the Compensatory Afforestation Fund Management and Planning Authority (CAMPA). A total of 18 Nagar Van projects in 12 States have been approved for implementation under NVY during the year 2020-21, at a cost of Rs. 27.91 crore.
 - (ii) Under GIM, in addition to other sub-missions, there is a specific sub-mission for enhancing tree cover in urban and peri-urban areas. An amount of about Rs. 455 crore has been released to States/UTs since 2015-16 to 2020-21 under the scheme for approved work programme under various submissions.
 - (iii) Urban forestry is a permissible activity under the provisions of Compensatory Fund Act, 2016 and the Rules made there under. The Government of India has disbursed an amount of Rs. 48477.77 crore from National Fund to 31 State funds as share of respective States as per Compensatory Fund Act, 2016.
 - (iv) As per information received from Ministry of Housing and Urban Affairs, under

Atal Mission for Rejuvenation and Urban Transformation (AMRUT), 1864 No. of parks over 3794 acres of land have been developed in the Mission cities.

(c) As informed by Delhi Government, the plantation activity is carried out every year by the Forests Department along with 20 other greening agencies like, Municipal Corporations, Delhi Development Authority, Public Works Department etc. to increase green cover across Delhi. Free Distribution of seedlings to members of the public is done by the Department of Forests and Wildlife, GNCTD and Delhi Parks, and Gardens Society from its nurseries spread across Delhi.
